

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 8th September, 2022

No. HCM/A-4/80-Estt.(V)/Pt./ 15957 In continuation to this Registry's earlier Notification of even no. dated 30th August, 2022, this is to inform to all the concerned that the Final Answer Keys of General English & General Knowledge for all the 4 (four) sets of Question Booklets i.e. Set A, B, C & D of the e-Sewa Kendra Office Assistant (Contract) Written Examination, 2022 which was held on 28th August, 2022 is annexed as **ANNEXURE – A**.



(SHUBHAM VASHIST)
JOINT REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Private Secretary to Registrar General, High Court of Manipur
2. The System Analyst, High Court of Manipur.
- with a request to upload the same on the Official Website of this Registry.
3. Notice Board/Concerned File.

ANNEXURE - A

Final Answer Key for e-Sewa Kendra Office Assistant (Contract) Written Examination, 2022

Held on 28.08.2022

SUBJECT: GENERAL ENGLISH & GENERAL KNOWLEDGE

Q. No.	Set A	Set B	Set C	Set D	Q. No.	Set A	Set B	Set C	Set D
1	C	D	C	A	51	B	C	A	D
2	B	B	D	B	52	A	B	C	A
3	A	D	C	A	53	B	B	A	B
4	A	B	A	D	54	B	A	C	D
5	D	A	C	A	55	D	B	C	B
6	C	C	D	C	56	C	C	B	A
7	D	A	D	B	57	A	D	A	B
8	A	D	D	B	58	A	B	B	C
9	A	C	A	A	59	INVALID	A	B	C
10	B	D	D	D	60	A	B	D	C
11	C	C	C	D	61	A	B	A	C
12	D	B	D	B	62	C	A	A	B
13	C	A	A	D	63	A	B	A	B
14	A	A	B	B	64	C	B	C	A
15	C	D	A	A	65	C	D	B	B
16	D	C	B	C	66	B	C	A	C
17	D	D	C	A	67	A	A	A	D
18	D	A	D	D	68	B	A	B	B
19	A	A	D	C	69	B	INVALID	B	A
20	D	B	C	D	70	D	A	B	B
21	C	C	D	C	71	A	A	A	B
22	D	D	A	B	72	A	C	B	A
23	A	C	B	A	73	A	A	A	B
24	B	A	D	A	74	C	C	D	B
25	A	C	B	D	75	B	C	A	D
26	B	D	A	C	76	A	B	C	C
27	C	D	B	D	77	A	A	B	A
28	D	D	C	A	78	B	B	B	A
29	D	A	C	A	79	B	B	A	INVALID
30	C	D	C	B	80	B	D	D	A
31	D	C	C	C	81	A	A	D	A
32	A	D	B	D	82	B	A	B	C
33	B	A	B	C	83	A	A	D	A
34	D	B	A	A	84	D	C	B	C
35	B	A	B	C	85	A	B	A	C
36	A	B	C	D	86	C	A	C	B
37	B	C	D	D	87	B	A	A	A
38	C	D	B	D	88	B	B	D	B
39	C	D	A	A	89	A	B	C	B
40	C	C	B	D	90	D	B	D	D
41	C	D	B	C	91	D	A	C	A
42	B	A	A	D	92	B	B	B	A
43	B	B	B	A	93	D	A	A	A
44	A	D	B	B	94	B	D	A	C
45	B	B	D	A	95	A	A	D	B
46	C	A	C	B	96	C	C	C	A
47	D	B	A	C	97	A	B	D	A
48	B	C	A	D	98	D	B	A	B
49	A	C	INVALID	D	99	C	A	A	B
50	B	C	A	C	100	D	D	B	B

N.B. Candidates will be awarded 1 mark each for the INVALID question.